

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****KEJRIWAL SUGAR AGENCIES PRIVATE LIMITED OPERATING IN SUGAR INDUSTRY
AT
KOLKATA, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Kejriwal Sugar Agencies Private Limited PAN: AADCK8759L CIN: U51909WB2010PTC142319
2.	Address of the registered office	55/1A, Strand Road, Vinayak Complex, 3 rd Floor, Kolkata – 700006, West Bengal
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Registered & Corporate Office at Kolkata
5.	Installed capacity of main products/ services	Not Applicable; CD is Sugar distributor providing comprehensive trading, storage, transport and export solutions.
6.	Quantity and value of main products/ services sold in last financial year	Audited Sales in FY 2022-23: Rs 4759.95Lakhs Provisional Sales in FY 2023-24: Rs 97.58 Lakhs
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	All details are available at the office of the Resolution Professional and can be sought by sending mail at cirp.kejriwalsugar@gmail.com on executing a confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained on request by mail to cirp.kejriwalsugar@gmail.com
10.	Last date for receipt of expression of interest	06.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	16.07.2024
12.	Last date for submission of objections to provisional list	21.07.2024
13.	Date of issue of final list of prospective resolution applicants	31.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.08.2024
15.	Last date for submission of resolution plans	04.09.2024
16.	Process email id to submit Expression of Interest	cirp.kejriwalsugar@gmail.com


Rajnandan Kumar

Resolution Professional

Registration Number: IBBI/IPA-001/IP-P-02721/2022-2023/14161
Registered Address: Shibani Complex, 47C, Pottery Road, Kolkata – 700015
For Kejriwal Sugar Agencies Private Limited

Date: 21/06/2024

Place: Kolkata

